

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : Company Appeal(CA)/20(CHE)/2024

NAME OF THE PETITIONER : Income Tax Officer

NAME OF THE RESPONDENT(S) : Moonlit Voyages Pvt Ltd & Ors

UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Mr. Raj Kumar Jhabakh for the Income Tax Department. Ld. Counsel Ms. Nandini Agarwal for ROC.

In this case the ROC report is filed vide Diary No. 2177 dated 30.04.2024. There are no substantive objections.

No rejoinder is being filed.

Case Heard.

List the matter for hearing on **25.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk